

Tribunal's Order:-

This petition is filed on behalf of the Supervisory Staff (i.e. Assistant Divisional Cashiers(Pay), Divisional Cashiers(Pay) and Inspectors of Cashiers) of the Payment Section of the Cash and Pay Department of the Western Railway in representative capacity. We find from the arguments advanced before us that such Supervisory Staff on eight out of the nine Zonal Railways, i.e. all the Zonal Railways other than Western Railway, are getting an honorarium though on different bases. In our opinion this is discriminatory . Why this discrimination is being perpetrated is not clear from the reply of the respondents. Respondents' advocate was also unable to clarify the position for want of necessary information.

- Hence we direct that a notice be issued to the Railway Board to supply the necessary information regarding all the Zonal Railways on the point of payment of honorarium to such supervisory staff of the Cash and Pay Departments of the remaining eight Zonal Railways other than Western Railway. We also direct that respondent No.1 should get the information and file an affidavit of an authorised officer.
- Keep the case on 19.10.1989 for getting the 3. reply from the Railway Board, for the affidavit on behalf of respondents and for further hearing. Treat the case as part heard.

(P.S.Chaudhuri)

Member(A)

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